

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।  
IN THE INCOME TAX APPELLATE TRIBUNAL,  
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER  
AND  
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No. 49/RPR/2020

निर्धारण वर्ष / Assessment Year : 2014-15

Kapil Kumar Agrawal  
Prop. of M/s. Shri Shyam Rice Udyog,  
PO Kesla-Kharora,  
Tah-Tilda, Dist. Raipur (C.G.)  
PAN : AKWPA4771C

.....अपीलार्थी / Appellant

**बनाम / V/s.**

The Income Tax Officer-1(2),  
Raipur (C.G.)

.....प्रत्यर्थी / Respondent

Assessee by : Smt. Laxmi Sharma &  
Shri Sunil Kumar Agrawal, CA

Revenue by : Shri G.N Singh, Sr. DR

सुनवाई की तारीख / Date of Hearing : 29.07.2022

घोषणा की तारीख / Date of Pronouncement : 04.08.2022

**आदेश / ORDER****PER RAVISH SOOD, JM:**

The present appeal filed by the assessee is directed against the order passed by the CIT(Appeals)-1, Raipur dated 03.07.2019, which in turn arises from the order passed by the A.O under Sec.143(3) of the Income-tax Act, 1961 (for short 'the Act') dated 24.12.2016 for assessment year 2014-15.

2. At the very outset of hearing of the appeal, it was stated by the Ld. Authorized Representative (for short 'AR') that he seeks to withdraw the instant appeal.

3. The Ld. DR did not raise any objection to the seeking of withdrawal of appeal filed by the assessee.

4. After having heard the parties herein, the appeal filed by the assessee is dismissed as withdrawn in terms of our aforesaid observations.

5. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in open court on 04<sup>th</sup> day of August, 2022.

Sd/-  
**ARUN KHODPIA**  
**(ACCOUNTANT MEMBER)**

Sd/-  
**RAVISH SOOD**  
**(JUDICIAL MEMBER)**

रायपुर/ RAIPUR ; दिनांक / Dated : 04<sup>th</sup> August, 2022  
SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-1, Raipur (C.G)
4. The Pr. CIT-1, Raipur (C.G)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,  
रायपुर / DR, ITAT, Raipur Bench, Raipur.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.

		Date	
1	Draft dictated on	29.07.2022	Sr.PS/PS
2	Draft placed before author	29.07.2022	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		